

**IN THE COURT OF IIND ADDITIONAL CIVIL JUDGE, BENGALURU**  
**RURAL DISTRICT, BENGALURU**

**CAUSE LIST DATED: 10.06.2020**

1ST SESSION AT 11.AM TO 2.00 PM	2ND SESSION AT 2.45 PM TO 5.45 PM
<b>ARGUMENTS</b>	10) O.S 436/2017
1) O.S 1272/2015	11) O.S 492/2017
2) O.S 822/2016	12) O.S 606/2017
3) O.S 998/2017	13) O.S 880/2017
4) O.S 26/2018	14) O.S 1006/2018
<b>HEARING</b>	15) O.S 1330/2018
5) O.S 300/2015	16) O.S 722/2019
6) O.S 1322/2015	17) MIS. 9/2020
7) O.S 504/2016	<b>ORDERS</b>
8) O.S 1236/2016	18) O.S 730/2010
9) O.S 434/2017	19) O.S 1426/2016
	20) FDP 4/2011

S/d.

*28/5/2020*  
IInd Additional Civil Judge,  
Bengaluru Rural District, Bengaluru.

**NOTE:** All advocates are requested to strictly follow SOP dated 28.05.2020 issues by Hon'ble High Court of Karnataka.